

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 4226 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
Addl. District & Sessions Judge  
cum i/c District & Sessions Judge,  
Barpeta.

Dated Guwahati the 16<sup>th</sup> November, 2020.

Sub: **Casual leave and Station leave permission.**

Ref:- Your letter No. DJB/3255/E , dtd. 27.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 29.10.2020 along with headquarter leave permission from the late afternoon of 28.10.2020 till the morning of 05.10.2020, has been granted, subject to availability of casual leave in your credit.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/96(Pt.)/ 4227<sup>4228</sup> - /A, dated 16.11.2020

Copy to :

1. The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.

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16/11/2020  
**JT. REGISTRAR (VIGILANCE)**

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